

ITEM NO.6

Court 3 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 816/2020

SHAJI J. KODANKANDATH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 08-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE NAVIN SINHA  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s)

Mr. Gaurav Agrawal, Adv.  
Mr. Nishe Rajen Shonker, AOR  
Mr. Alim Anvar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The writ petition is dismissed.

(NIDHI AHUJA)  
AR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER